

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following cases will be taken up before the Division Bench of Hon'ble Mr.Justice Dixit Krishna Shripad and Hon'ble Mr.Justice Chittaranjan Dash at 02.00 P.M. today, the 14th May, 2026.

COURT NO - XXV (1ST FLOOR)

AT 02:00 PM

**THE HON'BLE MR. JUSTICE DIXIT K.S.
THE HON'BLE MR. JUSTICE CHITTARANJAN DASH**

FOR ORDERS

- 1) WA/909/2025
(IA no.2179/2025 is at fl.A for
condonation of delay of 124 days.
IA no.2180/2025 is at fl.B for
dispensing with filing of
c.copy. With WP(C)- 28479/2024,
a dispd. of case.) Mention
- 2) WA/2028/2025
(IA no.4705/25 at fl.A for
condonation of delay of 470 days.
with WPC no.12169/24- a disp of
case.) Mention

NATIONAL HEALTH MISSION,
BBSR
Vs

RAMDAS ACHARY
N.BARIK, P.AGRAWAL

JYOSHNARANI PANDA
STATE OF ODISHA
Vs

MANASH RANJAN
MOHANTY,A.G.A

PRABHATI MEHER

THE HIGH COURT OF ORISSA:

BY ORDER

CUTTACK
DTD.14.05.2026

SD/ SHIBASISH GIRI
DY. REGISTRAR (JUDL.)